NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP No.243/2016 RT CP(CAA) NO.142/Chd/Hry/2017

In the matter of:

Scheme of Arrangement between:

HB Stockholdings Ltd. ... Demerged Company No.1/

Petitioner Company No.1

AND

HB Portfolio Ltd.Resulting Company No.1

Petitioner Company No.2

AND

HB Estate Developers Ltd. ... Resulting Company No.2/

Petitioner Company No.3

Present: Mr. Anand Chhibbar, Senior Advocate with

Mr. Sandeep Bhuraria, Advocate and Mr. Anil Goyal,

Director for the petitioner-companies.

Due to paucity of time the matter could not be taken up today. List on

07.12.2017 for arguments.

Sd/-(Justice R.P. Nagrath) Member(Judicial)

November 15, 2017